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No. 111

Shillong, Friday, September 16, 2016

25th Bhadra, 1938 (S. E.)

PART-IIA

GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

ORDERS BY THE GOVERNOR

NOTIFICATION

The 16th September, 2016.

No.LB.43/LA/2013/29.—The following order of the Governor of Meghalaya dated 16th September, 2016 is published for general information :-

“RAJ BHAVAN
SHILLONG-793001
September 16, 2016.

ORDER

In exercise of the powers conferred by Clause (2) (a) of Article 174 of the Constitution of India, I, V. Shanmuganathan, Governor of Meghalaya, hereby prorogue the Meghalaya Legislative Assembly at the conclusion of its sitting on 16th September, 2016.

V. SHANMUGANATHAN,
Governor of Meghalaya”.

ANDREW SIMONS,
Commissioner & Secretary,
Meghalaya Legislative Assembly.



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25th Bhadra, 1938 (S. E.)

PART-V

GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

ORDERS BY THE GOVERNOR

NOTIFICATION

The 16th September, 2016.

No.LB.63/LA/2016/3.—The Legislative Assembly of Meghalaya (Members' Salaries and Allowances) (Amendment) Bill, 2016 introduced in the Meghalaya Legislative Assembly on the 16th September, 2016 together with the statement of objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

ANDREW SIMONS,
Commissioner & Secretary,
Meghalaya Legislative Assembly.

THE LEGISLATIVE ASSEMBLY OF MEGHALAYA (MEMBERS' SALARIES AND ALLOWANCES) (AMENDMENT) BILL, 2016

A

Bill

further to amend the laws relating to the salaries and allowances of the Legislative Assembly of Meghalaya (Members' Salaries and Allowance) Act, 1972.

Be it enacted by the Legislative of the State of Meghalaya in the Sixty-seventh Year of the Republic of India as follows,-

Short title and commencement

1. (1) This Act may be called the Legislative Assembly of Meghalaya (Members' Salaries and Allowance) (Amendment) Act, 2016.

(2) It shall come into force on such date as the State Government from 1st October, 2016.

Amendment of Section 4 of Act 8 of 1972

2. In Section 4 of the Legislative Assembly of Meghalaya (Members' Salaries and Allowance) Act, 1972, in existing clause (b) after the existing last word "**members**", occurring in the fifth line, the comma (,) shall be added and the following words shall also be added, namely,-

"including in the various Committees of the Legislative Assembly".

STATEMENT OF OBJECT AND REASONS

The object of this Bill is to amend the Legislative Assembly of Meghalaya (Members' Salaries and Allowance) Act 1972. In Section 4 of the Legislative Assembly of Meghalaya (Members' Salaries and Allowance) Act 1972, the existing clause (b) is proposed to be amended to give more clarity so as to provide to Members the daily allowance as prescribed in this Clause (b) including for attending duties in various Committees of the House. With this proposed amendment the Members of the Meghalaya Legislative Assembly will be entitled for daily allowance for attending in the Committees of the House at the rate of Rs. 600/- per day.

Hence, the Bill.

M. M. DANGGO,
Minister Parliamentary Affairs

T. D. SANGMA,
Secretary,
Meghalaya Legislative Assembly

FINANCIAL MEMORANDUM

The proposal of the Legislative Assembly of Meghalaya (Members' Salaries and Allowance) (Amendment) Bill 2016 is to provide the Members of the Meghalaya Legislative Assembly for daily Allowance at the rate of Rs. 600/- per day. Therefore by amendment of the existing clause (b) to Section 4 of the Act shall involve additional expenditure out of the Consolidated Fund of the State.



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GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

ORDERS BY THE GOVERNOR

NOTIFICATION

The 16th September, 2016.

No.LB.62/LA/2016/3.—The Meghalaya Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) (Amendment) Bill, 2016 introduced in the Meghalaya Legislative Assembly on the 16th September, 2016 together with the statement of Objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

ANDREW SIMONS,
Commissioner & Secretary,
Meghalaya Legislative Assembly.

**THE MEGHALAYA PARLIAMENTARY SECRETARIES (APPOINTMENT, SALARIES,
ALLOWANCES AND MISCELLANEOUS PROVISIONS) (AMENDMENT) BILL, 2016**

A

Bill

to amend the Meghalaya Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2005.

Be it enacted by the Legislature of the State of Meghalaya in the Sixty-seventh Year of the Republic of India as follows, namely,-

Short title and commencement.

1. (1) This Act may be called the Meghalaya Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) (Amendment) Act, 2016.

(2) It shall come into force at once.

Amendment of section 3.

2. In the Meghalaya Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2005 (hereinafter referred to as the principal Act), in section 3, after the words "Members of the Legislative Assembly" a punctuation full stop "." shall be inserted and thereafter, the words "and assign to each of them such duties and functions as he may deem fit and proper.", shall be omitted.

Substitution of sections 5, 6 and 6A.

3. In the principal Act, for the existing sections 5, 6 and 6A, the following new sections 5, 6 and 6A shall be substituted, namely,-

"Role and functions of Parliamentary Secretary.

"5. A Parliamentary Secretary shall discharge such functions and perform such duties as may be assigned by the Chief Minister for the purposes of effective and regular monitoring of the development works of the Government Departments, from time to time."

"Salaries and allowances of Parliamentary Secretary.

"6. A Parliamentary Secretary shall be entitled to salaries and allowances as per the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) Act, 1972."

"Other facilities of Parliamentary Secretary.

"6A. A Parliamentary Secretary shall be entitled to such facilities as may be notified by the Government from time to time."

Omission of section 8 of the Act.

4. In the principal Act, section 8 shall be omitted.

STATEMENT OF OBJECT AND REASONS

The Meghalaya Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) (Amendment) Bill, 2016 is proposed to amend Section 3, to replace the existing Section 5, and 6 to insert new Section 6A and to omit Section 8 from the principal Act, in order to provide more clarity on the duties and functions and to utilize their services more effectively for effective and regular development works of different Government departments.

Hence this Bill,

MARTIN DANGGO,
Minister Parliamentary Affairs

T. D. SANGMA,
Secretary,
Meghalaya Legislative Assembly

FINANCIAL MEMORANDUM

There will be some expenditure for payment of salaries and allowances to the Parliamentary Secretaries from the Consolidated Fund of the State of Meghalaya for implementation of the provisions of the amendment Bill.



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PART-V

GOVERNMENT OF MEGHALAYA

MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

ORDERS BY THE GOVERNOR

NOTIFICATION

The 16th September, 2016.

No.LB.58/LA/2016/5.—The Meghalaya (Appropriation No. III) Bill, 2016 introduced in the Meghalaya Legislative Assembly on the 16th September, 2016 together with the statement of objects and Reasons is published under Rule 71 of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly for general information.

ANDREW SIMONS,
Commissioner & Secretary,
Meghalaya Legislative Assembly.

THE MEGHALAYA APPROPRIATION (NO. III) BILL, 2016

**A
BILL**

to authorise payment and appropriation of certain further sums
from and out of
the
Consolidated Fund of Meghalaya for the services of
Financial year 2016 - 2017

Be it enacted by the Legislature of the State of
Meghalaya in the Sixty-seventh Year of the Republic of
India as follows: -

- | | |
|---|---|
| Short title | 1. (1) This Act may be called the
Meghalaya Appropriation (No III)
Act, 2016. |
| Withdrawal of
₹.460,84,01,720
from and out of the
Consolidated Fund of
Meghalaya. | 2. From and out of the Consolidated
fund of Meghalaya there may be
paid and applied sums not
exceeding those specified in
Column (3) of the Schedule
amounting in the aggregate to
the sums of ₹ 460,84,01,720
(Rupees four hundred and sixty
crore, eighty four lakh, one
thousand seven hundred and
twenty) only towards defraying
the several charges which will
come in course of payment during
the financial year ending on the
thirty first day of March 2017
in respect of the services
specified in Column (2) of the
Schedule. |
| Appropriation | 3. The sums authorised to be
withdrawn from and out of the
Consolidated Fund of
Meghalaya by this Act, shall
be appropriated for the
services and purposes expressed
in the Schedule in relation to the
financial year 2016-2017. |

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
01	<i>Revenue</i> 2011 - PARLIAMENT/STATE/UNION TERRITORY LEGISLATURE 2058 - STATIONERY AND PRINTING--			
	<i>Total Revenue</i>			
	<i>Capital</i> 4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING 4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>
	Total of Grant 01			
02	<i>Revenue</i> 2012 - PRESIDENT, VICE PRESIDENT/GOVERNOR, ADMINISTRATOR OF UNION TERRITORIES			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>
	Total of Grant 02			
03	<i>Revenue</i> 2013 - COUNCIL OF MINISTERS-- 2070 - OTHER ADMINISTRATIVE SERVICES			
	<i>Total Revenue</i>			
	Total of Grant 03			
04	<i>Revenue</i> 2014 - ADMINISTRATION OF JUSTICE-	48,26,000	...	48,26,000
	<i>Total Revenue</i>	48,26,000	...	48,26,000
	Total of Grant 04	48,26,000		48,26,000
05	<i>Revenue</i> 2015 - ELECTIONS	10,74,57,160	...	10,74,57,160
	<i>Total Revenue</i>	10,74,57,160	...	10,74,57,160

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
		Total of Grant 05		
06	<i>Revenue</i> 2029 - LAND REVENUE 2245 - RELIEF ON ACCOUNT OF NATURAL CALAMITIES 2250 - OTHER SOCIAL SERVICES 3475 - OTHER GENERAL ECONOMIC SERVICES <i>Total Revenue</i>			
	<i>Capital</i> 6225 - LOANS FOR WELFARE OF SCHEDULED CASTES,SCHEDULED TRIBES AND OTHER BACKWARD CLASSES. 6250 - LOANS FOR OTHER SOCIAL SERVICES 6401 - LOANS FOR CROP HUSBANDRY <i>Total Capital</i>
	Total of Grant 06			
07	<i>Revenue</i> 2030 - STAMPS AND REGISTRATION-			
	<i>Total Revenue</i>			
Total of Grant 07				
08	<i>Revenue</i> 2039 - STATE EXCISE-			
	<i>Total Revenue</i>			
Total of Grant 08				
09	<i>Revenue</i> 2040 - TAXES ON SALES, TRADE ETC. 2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES <i>Total Revenue</i>			
	Total of Grant 09			
10	<i>Revenue</i> 2041 - TAXES ON VEHICLES 2070 - OTHER ADMINISTRATIVE SERVICES 3055 - ROAD TRANSPORT	33,62,73,600	...	33,62,73,600
	Total of Grant 10			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Revenue</i>	33,62,73,600	...	33,62,73,600
	<i>Capital</i>			
	5053 - CAPITAL OUTLAY ON CIVIL AVIATION			
	5055 - CAPITAL OUTLAY ON ROAD TRANSPORT			
	<i>Total Capital</i>
	Total of Grant 10	33,62,73,600		33,62,73,600
11	<i>Revenue</i>			
	2045 - OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES			
	2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-			
	2801 - POWER	16,47,00,000	...	16,47,00,000
	2810 - NEW AND RENEWABLE ENERGY			
	<i>Total Revenue</i>	16,47,00,000	...	16,47,00,000
	<i>Capital</i>			
	4801 - CAPITAL OUTLAY ON POWER PROJECTS			
	6801 - LOANS FOR POWER PROJECTS			
	<i>Total Capital</i>
	Total of Grant 11	16,47,00,000		16,47,00,000
12	<i>Revenue</i>			
	2047 - OTHER FISCAL SERVICES-			
	<i>Total Revenue</i>			
	Total of Grant 12			
	<i>Revenue</i>			
	2048 - APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT			
	<i>Total Revenue</i>			
	Total of 2048			
	<i>Revenue</i>			
	2049 - INTEREST PAYMENTS			
	<i>Total Revenue</i>			
	Total of 2049			
	<i>Revenue</i>			
	2051 - PUBLIC SERVICE COMMISSION			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Revenue</i>			
	Total of 2051			
13	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2251 - SECRETARIAT- SOCIAL SERVICES 3451 - SECRETARIAT- ECONOMIC SERVICES-			
	<i>Total Revenue</i>			
	<i>Capital</i> 5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES			
	<i>Total Capital</i>
	Total of Grant 13			
14	<i>Revenue</i> 2053 - DISTRICT ADMINISTRATION			
	<i>Total Revenue</i>			
	Total of Grant 14			
15	<i>Revenue</i> 2054 - TREASURY AND ACCOUNTS ADMINISTRATION-	1,59,21,000	...	1,59,21,000
	<i>Total Revenue</i>	1,59,21,000	...	1,59,21,000
	Total of Grant 15	1,59,21,000		1,59,21,000
16	<i>Revenue</i> 2055 - POLICE. 2070 - OTHER ADMINISTRATIVE SERVICES 2216 - HOUSING-			
	<i>Total Revenue</i>			
	<i>Capital</i> 4055 - CAPITAL OUTLAY ON POLICE 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>
	Total of Grant 16			
17	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2056 - JAILS. <i>Total Revenue</i>			
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. <i>Total Capital</i>
	Total of Grant 17			
18	<i>Revenue</i> 2058 - STATIONERY AND PRINTING-- <i>Total Revenue</i>			
	<i>Capital</i> 4058 - CAPITAL OUTLAY ON STATIONERY & PRINTING 4216 - CAPITAL OUTLAY ON HOUSING-- <i>Total Capital</i>
	Total of Grant 18			
19	<i>Revenue</i> 2052 - SECRETARIAT- GENERAL SERVICES 2059 - PUBLIC WORKS 2203 - TECHNICAL EDUCATION 2204 - SPORT AND YOUTH SERVICES - 2205 - ART AND CULTURE- 2216 - HOUSING-- <i>Total Revenue</i>	19,07,000	...	19,07,000
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE 4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH 4216 - CAPITAL OUTLAY ON HOUSING-- 4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY 4404 - CAPITAL OUTLAY ON DAIRY DEVELOPMENT <i>Total Capital</i>	19,07,000	...	19,07,000
	Total of Grant 19	19,07,000		19,07,000
20	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
		2070 - OTHER ADMINISTRATIVE SERVICES	90,07,146	...
<i>Total Revenue</i>	90,07,146	...	90,07,146	
<i>Capital</i>				
4059 - CAPITAL OUTLAY ON PUBLIC WORKS.	
<i>Total Capital</i>	
Total of Grant 20	90,07,146		90,07,146	
21				
<i>Revenue</i>				
2075 - MISCELLANEOUS GENERAL SERVICES				
2202 - GENERAL EDUCATION-				
2203 - TECHNICAL EDUCATION				
2204 - SPORT AND YOUTH SERVICES -				
2205 - ART AND CULTURE-				
2236 - NUTRITION-				
3425 - OTHER SCIENTIFIC RESEARCH-				
3454 - CENSUS,SURVEY AND STATISTICS				
<i>Total Revenue</i>				
<i>Capital</i>				
4202 - CAPITAL OUTLAY ON EDUCATION,SPORTS,ART AND CULTURE				
6202 - LOANS FOR EDUCATION, SPORTS, ART AND CULTURE				
<i>Total Capital</i>	
Total of Grant 21				
22				
<i>Revenue</i>				
2070 - OTHER ADMINISTRATIVE SERVICES	2,65,93,365	...	2,65,93,365	
2216 - HOUSING-	41,30,137	...	41,30,137	
3454 - CENSUS,SURVEY AND STATISTICS				
<i>Total Revenue</i>	3,07,23,502	...	3,07,23,502	
Total of Grant 22	3,07,23,502		3,07,23,502	
23				
<i>Revenue</i>				
2070 - OTHER ADMINISTRATIVE SERVICES	8,35,000	...	8,35,000	
<i>Total Revenue</i>	8,35,000	...	8,35,000	
Total of Grant 23	8,35,000		8,35,000	
24				
<i>Revenue</i>				

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2071 - PENSIONS AND OTHER RETIREMENT BENEFITS			
	<i>Total Revenue</i>			
	Total of Grant 24			
25	<i>Revenue</i> 2075 - MISCELLANEOUS GENERAL SERVICES			
	<i>Total Revenue</i>			
	Total of Grant 25			
26	<i>Revenue</i> 2210 - MEDICAL AND PUBLIC HEALTH- 2211 - FAMILY WELFARE-	30,59,40,000	...	30,59,40,000
	<i>Total Revenue</i>	30,59,40,000	...	30,59,40,000
	<i>Capital</i> 4210 - CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH 4211 - CAPITAL OUTLAY ON FAMILY WELFARE-			
	<i>Total Capital</i>
	Total of Grant 26	30,59,40,000		30,59,40,000
27	<i>Revenue</i> 2215 - WATER SUPPLY AND SANITATION 2216 - HOUSING-			
	<i>Total Revenue</i>			
	<i>Capital</i> 4215 - CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION. 4216 - CAPITAL OUTLAY ON HOUSING-			
	<i>Total Capital</i>
	Total of Grant 27			
28	<i>Revenue</i> 2216 - HOUSING-			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 6216 - LOANS FOR HOUSING			
	<i>Total Capital</i>

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 28			
29	<i>Revenue</i>			
	2216 - HOUSING-			
	2217 - URBAN DEVELOPMENT	5,01,73,000	...	5,01,73,000
	<i>Total Revenue</i>	5,01,73,000	...	5,01,73,000
	<i>Capital</i>			
4216 - CAPITAL OUTLAY ON HOUSING-				
4217 - CAPITAL OUTLAY ON URBAN DEVELOPMENT	47,12,56,000	...	47,12,56,000	
6217 - LOANS FOR URBAN DEVELOPMENT-				
	<i>Total Capital</i>	47,12,56,000	...	47,12,56,000
	Total of Grant 29	52,14,29,000		52,14,29,000
30	<i>Revenue</i>			
	2220 - INFORMATION AND PUBLICITY			
	<i>Total Revenue</i>			
	Total of Grant 30			
31	<i>Revenue</i>			
	2230 - LABOUR AND EMPLOYMENT-			
	<i>Total Revenue</i>			
	Total of Grant 31			
32	<i>Revenue</i>			
	3456 - CIVIL SUPPLIES			
	<i>Total Revenue</i>			
<i>Capital</i>				
4408 - CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING				
	<i>Total Capital</i>
	Total of Grant 32			
33	<i>Revenue</i>			
	2235 - SOCIAL SECURITY AND WELFARE-			
	<i>Total Revenue</i>			
<i>Capital</i>				
6235 - -LOANS FOR SOCIAL SECURITY AND WELFARE-				
	<i>Total Capital</i>

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	<i>Total Capital</i>
	Total of Grant 38	45,81,48,857		45,81,48,857
39	<i>Revenue</i> 2425 - CO-OPERATION 2435 - OTHER AGRICULTURAL PROGRAMMES <i>Total Revenue</i>			
	<i>Capital</i> 4425 - CAPITAL OUTLAY ON CO-OPERATION 4435 - CAPITAL OUTLAY ON OTHER AGRICULTURAL PROGRAMMES 6425 - LOANS FOR COOPERATION- <i>Total Capital</i>
	Total of Grant 39			
40	<i>Revenue</i> 2552 - NORTH EASTERN AREAS 3451 - SECRETARIAT- ECONOMIC SERVICES- <i>Total Revenue</i>	12,00,000	...	12,00,000
	<i>Capital</i> 4552 - CAPITAL OUTLAY ON NORTH EASTERN AREAS <i>Total Capital</i>	12,00,000	...	12,00,000
	Total of Grant 40	12,00,000		12,00,000
41	<i>Revenue</i> 3454 - CENSUS,SURVEY AND STATISTICS <i>Total Revenue</i>			
	Total of Grant 41			
42	<i>Revenue</i> 2216 - HOUSING- 3475 - OTHER GENERAL ECONOMIC SERVICES <i>Total Revenue</i>			
	Total of Grant 42			
43	<i>Revenue</i> 2216 - HOUSING-			

(1)	(2)	(3)		
Grant No.	Services & Purposes (Major Heads)	Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	2401 - CROP HUSBANDRY 2408 - FOOD STORAGE AND WAREHOUSING 2415 - AGRICULTURAL RESEARCH AND EDUCATION 2435 - OTHER AGRICULTURAL PROGRAMMES 2701 - -MEDIUM IRRIGATION. 2702 - MINOR IRRIGATION 2711 - FLOOD CONTROL AND DRAINAGE <i>Total Revenue</i> <i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4401 - CAPITAL OUTLAY ON CROP HUSBANDRY 4416 - INVESTMENTS IN AGRICULTURAL FINANCIAL INST. 4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION. 4702 - CAPITAL OUTLAY ON MINOR IRRIGATION 4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS <i>Total Capital</i>			
	Total of Grant 43			
44	<i>Revenue</i> 2701 - -MEDIUM IRRIGATION. 2711 - FLOOD CONTROL AND DRAINAGE <i>Total Revenue</i> <i>Capital</i> 4701 - CAPITAL OUTLAY ON MEDIUM IRRIGATION. 4711 - CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS <i>Total Capital</i>			
	Total of Grant 44			
45	<i>Revenue</i> 2216 - HOUSING- 2402 - SOIL AND WATER CONSERVATION 2415 - AGRICULTURAL RESEARCH AND EDUCATION <i>Total Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of Grant 45			
46	<i>Revenue</i> 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-	7,29,50,600	...	7,29,50,600
	<i>Total Revenue</i>	7,29,50,600	...	7,29,50,600
	Total of Grant 46	7,29,50,600		7,29,50,600
47	<i>Revenue</i> 2216 - HOUSING- 2235 - SOCIAL SECURITY AND WELFARE- 2403 - ANIMAL HUSBANDRY- 2415 - AGRICULTURAL RESEARCH AND EDUCATION	2,67,83,506	...	2,67,83,506
	<i>Total Revenue</i>	2,67,83,506	...	2,67,83,506
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 4403 - CAPITAL OUTLAY ON ANIMAL HUSBANDRY 6225 - LOANS FOR WELFARE OF SCHEDULED CASTES,SCHEDULED TRIBES AND OTHER BACKWARD CLASSES. 6403 - LOANS FOR ANIMAL HUSBANDRY			
	<i>Total Capital</i>
	Total of Grant 47	2,67,83,506		2,67,83,506
48	<i>Revenue</i> 2216 - HOUSING- 2404 - DAIRY DEVELOPMENT 2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>			
	Total of Grant 48			
49	<i>Revenue</i> 2216 - HOUSING- 2405 - FISHERIES 2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING-			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	4405 - CAPITAL OUTLAY ON FISHERIES			
	<i>Total Capital</i>
	Total of Grant 49			
50	<i>Revenue</i>			
	2406 - FORESTRY AND WILDLIFE	25,42,02,122	...	25,42,02,122
	2415 - AGRICULTURAL RESEARCH AND EDUCATION			
	<i>Total Revenue</i>	25,42,02,122	...	25,42,02,122
	<i>Capital</i>			
	4406 - CAPITAL OUTLAY ON FORESTRY AND WILD LIFE			
	<i>Total Capital</i>
	Total of Grant 50	25,42,02,122		25,42,02,122
51	<i>Revenue</i>			
	2216 - HOUSING-			
	2236 - NUTRITION-			
	2401 - CROP HUSBANDRY			
	2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT-	5,13,00,000	...	5,13,00,000
	2505 - RURAL EMPLOYMENT.	43,81,29,666	...	43,81,29,666
	2515 - OTHER RURAL DEVELOPMENT PROGRAMMES			
	<i>Total Revenue</i>	48,94,29,666	...	48,94,29,666
	<i>Capital</i>			
	4216 - CAPITAL OUTLAY ON HOUSING-			
	4515 - CAPITAL OUTLAY ON OTHER RURAL DEVELOPMENT PROGRAMMES -			
	6515 - LOANS FOR OTHER RURAL DEVELOPMENT PROGRAMME			
	<i>Total Capital</i>
	Total of Grant 51	48,94,29,666		48,94,29,666
52	<i>Revenue</i>			
	2852 - INDUSTRIES	6,33,88,561	...	6,33,88,561
	<i>Total Revenue</i>	6,33,88,561	...	6,33,88,561
	<i>Capital</i>			
	4854 - CAPITAL OUTLAY ON CEMENT			
	4885 - CAPITAL OUTLAY ON INDUSTRIES AND MINERALS.			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	6885 - Other Loans to Industries and Minerals <i>Total Capital</i>
	Total of Grant 52	6,33,88,561		6,33,88,561
53	<i>Revenue</i> 2216 - HOUSING- 2851 - VILLAGE AND SMALL INDUSTRIES- <i>Total Revenue</i>			
	<i>Capital</i> 4851 - Capital Outlay on Village and Small Industries. 6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES <i>Total Capital</i>	1,61,59,000 1,61,59,000	1,61,59,000 1,61,59,000
	Total of Grant 53	1,61,59,000		1,61,59,000
54	<i>Revenue</i> 2216 - HOUSING- 2851 - VILLAGE AND SMALL INDUSTRIES- <i>Total Revenue</i>			
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4851 - Capital Outlay on Village and Small Industries. 6851 - LOANS FOR VILLAGE AND SMALL INDUSTRIES <i>Total Capital</i>
	Total of Grant 54			
55	<i>Revenue</i> 2853 - NON FERROUS MINING AND METALLURGICAL INDUSTRIES <i>Total Revenue</i>	46,52,000 46,52,000	46,52,000 46,52,000
	<i>Capital</i> 4216 - CAPITAL OUTLAY ON HOUSING- 4853 - CAPITAL OUTLAY ON NON-FERROUS MINING AND METALLURGICAL INDUSTRIES. <i>Total Capital</i>
	Total of Grant 55	46,52,000		46,52,000
56	<i>Revenue</i>			

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	3054 - ROADS AND BRIDGES			
	<i>Total Revenue</i>			
	<i>Capital</i> 5054 - CAPITAL OUTLAY ON ROADS AND BRIDGES			
	<i>Total Capital</i>
	Total of Grant 56			
57	<i>Revenue</i> 3452 - TOURIST INFRASTRUCTURE.			
	<i>Total Revenue</i>			
	<i>Capital</i> 4059 - CAPITAL OUTLAY ON PUBLIC WORKS. 5275 - CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES 5452 - CAPITAL OUTLAY ON TOURISM 7452 - Loans for Tourism.			
	<i>Total Capital</i>
	Total of Grant 57			
58	<i>Revenue</i> 3606 - AID MATERIALS AND EQUIPMENTS-			
	<i>Total Revenue</i>			
	Total of Grant 58			
59	<i>Capital</i> 5465 - INVESTMENT IN GENERAL FINANCIAL AND TRADING INSTITUTIONS			
	<i>Total Capital</i>
	Total of Grant 59			
	<i>Capital</i> 6003 - INTERNAL DEBT OF THE STATE GOVERNMENT			
	<i>Total Capital</i>
	Total of 6003			
	<i>Capital</i> 6004 - LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT			
	<i>Total Capital</i>

(1) Grant No.	(2) Services & Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly ₹	Charged on the Consolidated fund ₹	Total ₹
	Total of 6004			
60	<i>Capital</i> 7610 - LOANS TO GOVERNMENT SERVANTS ETC..			
	<i>Total Capital</i>
	Total of Grant 60			
61	<i>Capital</i> 7615 - MISCELLANEOUS LOANS			
	<i>Total Capital</i>
	Total of Grant 61			
62	<i>Capital</i> 7810 - INTER-STATE SETTLEMENT			
	<i>Total Capital</i>
	Total of Grant 62			
63	<i>Capital</i> 7999 - APPROPRIATION TO THE CONTINGENCY FUND			
	<i>Total Capital</i>
	Total of Grant 63			
	<i>Grand Total - Revenue</i>	412,09,86,720	...	412,09,86,720
	<i>Grand Total - Capital</i>	48,74,15,000	...	48,74,15,000
	TOTAL	460,84,01,720	...	460,84,01,720

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of Article 205 of the Constitution of India, to provide for the Appropriation of certain further sums out of the Consolidated Fund of Meghalaya for the financial year 2016 - 2017.

Dr. MUKUL SANGMA,
Chief Minister, In-charge Finance.

T. D. SANGMA,
Secretary,
Meghalaya Legislative Assembly